

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF EXPENDITURE**

**RAJYA SABHA
UNSTARRED QUESTION NO.2312**

Answered on Tuesday the 21st March, 2023/30 Phalguna,1944 (Saka)

‘Special Category Status to Odisha’

2312. Dr. Sasmit Patra, M. P. :

Will the Minister of FINANCE be pleased to state:

- (a) whether the Centre is considering to provide Special Focus State status to Odisha by providing 90:10 sharing between the Centre and State for a period of three years from the date of a natural disaster like cyclone etc; and
- (b) whether the Centre would consider at least Special Focus State status to Odisha as demanded by the Chief Minister of State since Centre is refusing Special Category Status to Odisha?

ANSWER

**MINISTER OF STATE FOR FINANCE
(SHRI PANKAJ CHAUDHARY)**

(a) & (b): The 15th Finance Commission has recommended continuation of the existing cost-sharing ratio 75:25 for General States and 90:10 for North East and Himalayan States between the Union and the State Governments in the State Disaster Risk Management Fund (SDRMF). The recommendation of the Commission has been accepted by the Union Government

The 15th Finance Commission while allocating the SDRMF Funds to the States including Odisha for the period from 2021-22 to 2025-26 has taken into consideration the Disaster Risk Index in addition to the factors such as past expenditure, area and population.

(2)

Accordingly, the Central Government has released the following disaster grants to the State government of Odisha:

(Rs in crore)

Item	2019-20	2020-21	2021-22	2022-23 (till 16 th March, 23)	Total
Central share of SDRMF	552.00	1604.00	1514.00	1348.00	5018.00
Additional Central assistance from National Disaster Response Fund (NDRF)	3294.10	500.00	500.00	0.00	4294.10
